

GOVERNMENT OF PUNJAB

EXCISE AND TAXATION COMMISSIONER'S OFFICE,
PUNJAB, PATIALA

NOTIFICATION

The 28th March, 2013

No. G.S.R. 19/P.A.1/1914/Ss.21 and 59/Amd. (15)/2013.— In exercise of the powers conferred by clause (d) of section 21 and section 59 of the Punjab Excise Act, 1914 (Punjab Act No. 1 of 1914), read with Government of Punjab, Department of Excise and Taxation, Notification No. S.O.12/PA.1/1914/S.9/2013, dated the 31st January, 2013, and all other powers enabling me in this behalf, I, Anurag Verma, I.A.S., Excise Commissioner, exercising the powers of Financial Commissioner, make the following rules further to amend the Punjab Excise Bonded Warehouse Rules, 1957, namely: —

RULES

1. (1) These rules may be called the Punjab Excise Bonded Warehouse (First Amendment) Rules, 2013.
(2) They shall come into force on and with effect from the first day of April, 2013.
2. In the Punjab Excise Bonded Warehouse Rules, 1957 (hereinafter referred to as the said rules), in rule 4, in sub rule (1),-
 - (a) in the first line, the words “or renewed” shall be omitted;
 - (b) in clause (i) and (ii) for the words “three” and “five” the words “six” and “ten” respectively shall be substituted;
 - (c) in sub rule (3) , for the words “Although the license is renewable after a period of three years yet a fee,” the words “The license is renewable after a period of three years however a fee” shall be substituted.
3. In the said rules, in rule 5, for the figures and sign “5:00” wherever occurring, the figures and sign “6:00” shall be substituted.
4. In the said rules, in rule 49, for the figures and words “12 noon”, wherever occurring, the figures and letters “2.00 p.m.” shall be substituted.
5. In the said rules, in instructions 5, captioned as “Instructions For The Establishment of Bonded Warehouse For The Storage of Liquor”, given after

(CHTR 07, 1935 SAKA)

FORM 'B', in para 20, for the figures, letters and word "9.00 A.M. to 5:00 P.M.", the figures, letters and word "9:00 A.M. to 6:00 P.M." shall be substituted.

ANURAG VERMA,
Excise Commissioner, Punjab.

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